

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 01-06-2026 TO 05-06-2026

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
<u>1</u>	<u>ST/54709/2023</u>	<u>FINAL ORDER NO.</u>		
<u>2</u>	<u>ST/52112/2018 & 50393/2019</u>	<u>F.O/50904/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>
<u>3</u>	<u>ST/50799/2020</u>	<u>F.O/50987-50988/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>
<u>4</u>	<u>ST/50297 & 51215/2022</u>	<u>F.O/50984/2026</u>	<u>27-05-2026</u>	<u>05-06-2026</u>
<u>5</u>	<u>ST/50823/2020</u>	<u>F.O/50985-50986/2026</u>	<u>27-05-2026</u>	<u>05-06-2026</u>
<u>6</u>	<u>ST/50824/2021</u>	<u>F.O/50989/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>
<u>7</u>	<u>ST/50274/2021</u>	<u>F.O/50992/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>
<u>8</u>	<u>ST/54824/2023</u>	<u>F.O/50997/2026</u>	<u>29-05-2026</u>	<u>05-06-2026</u>
<u>9</u>	<u>ST/50705/2019</u>	<u>F.O/51001/2026</u>	<u>29-05-2026</u>	<u>05-06-2026</u>
<u>10</u>	<u>ST/50824/2021</u>	<u>F.O/51003/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>
<u>11</u>	<u>ST/50874/2021</u>	<u>F.O/51004/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>
<u>12</u>	<u>ST/52480/2022</u>	<u>F.O/51006/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>
<u>13</u>	<u>ST/50756/2017</u>	<u>F.O/51007/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>
	<u>ST/50675 & 50802/2019</u>	<u>F.O/51008-51009/2026</u>	<u>02-06-2026</u>	<u>05-06-2026</u>

15.6.26
 DY. REGISTRAR

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 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.